

Annexure -

Details of.....¹ paid / credited during the financial year and of tax deducted at source under section² of Income-tax Act, 1961 :-

Deductee Code ³ <input type="text"/>	Permanent Account Number (PAN) of deductee <input type="text"/>	Name and Address of Deductee (Address need not be given if PAN is mentioned) <input type="text"/>	Amount of payment (Rs.) <input type="text"/>	Date on which amount paid/ credited <input type="text"/>	Rate at which tax deducted <input type="text"/>	Amount of tax deducted (Rs.) <input type="text"/>	Date on which tax deducted <input type="text"/>	Date on which tax paid to the credit of Central Government ⁴ <input type="text"/>	Bank Branch Code <input type="text"/>	Challan number given by bank <input type="text"/>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

Notes :-

- 1 Please state the nature of payment viz. interest, rent, contract payment etc.
- 2 Please use separate Annexures for deductions made under different Sections.
- 3 Please enter Deductee Code 01 for companies, 02 for 'other than companies'.
- 4 Where deduction is made by or on behalf of the Government , transfer voucher number may be entered in column (9).
- 5 Write 'A' if the 'lower deduction' or 'no deduction' is on account of a certificate under Section 197.
Write B if no deduction is on account of declaration under section 197A.
- 6 If necessary, please use additional sheets to give full details of payment in the above format. Please also give running serial number to all pages.

Signature of person responsible for deducting tax at source _____

Name and designation of person responsible for deducting tax at source _____;

Annexure -

Details of.....¹ paid / credited during the financial year and of tax deducted at source under section² of Income-tax Act, 1961 :-

Date of furnishing Tax Deduction Certificate <input type="text"/> <input type="text"/>	Reason for non- deduction / lower deduction if any ⁵ <input type="text"/> <input type="text"/>
(12)	(13)
<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/>
<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/>
<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/>
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<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/>
<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	<input type="text"/>

Signature of person responsible for deducting tax at source _____

Name and designation of person responsible for deducting tax at source _____;